that it is difficult to surmise, nor is it possible or proper to expect in the matter.

Shri Radhelal Vyas: May I know whether it is a fact that the Pakistani observers came to this country at the request of Pakistan or without any request from that Government?

Shri A. K. Sen: That is for Pakistan to enlighten us. We have no information as to what particular instructions...

Shri Radhelal Vyas: Did they come at the request of the Pakistan Government to the Government of India?

Shri A. K. Sen: For that notice is needed, whether the Government of India extended any invitation or not. That does not strictly arise out of this.

Shri B. S. Murthy: As regards the Pakistani observers the hon. Minister was pleased to say that he had no idea as to their bona fides. May I know whether Government had not taken any steps to see whether they were bona fides observers before they were allowed to tour the country?

Shri A. K. Sen: As far as my recollection goes, I never used the expression "bona fide". What I said was what specific connection they had with their respective States or Governments was a matter within the special knowledge of the observers and the States.

## Royalty on Minerals

\*340. Shri M. R. Krishna: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Union Government have agreed to the enhancement of the royalty on the minerals available in the States to help the States with more revenue for their development purposes; and

(b) if so the number of States which have obtained this concession?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir; but the primary object of the enhancement

was to bring the royalty rates into line with the general rise in the level of prices, rentals, and wages. Its incidental effect will doubtless be to augment the revenues of State Governments.

(b) The enhanced rates are applicable uniformly to all States throughout India.

Shri M. R. Krishna: May I know what is the total amount that the Andhra Pradesh Government will be getting from the Centre as royalty, and also whether the Central Government proposes to give any loan to Andhra Pradesh?

Shri K. D. Malaviya: I am afraid I will not be able to give that information just now because I have not got those details.

Shri M. R. Krishna: May I know whether the royalty which will be received by the State Governments would be spent for specific purposes or for the general development of the schemes?

Shri K. D. Malaviya: That is for the Andhra Pradesh Government to decide, as to what they will do with the increased royalty that they will get.

Mr. Speaker: Are they earmarked for any purpose, is there any direction by the Centre?—that is what he wants to know.

Shri K. D. Malaviya: No, Sir, there is no earmarking.

लाला ग्रन्थित राम: क्या मंत्री महोदय बतलायेंगे कि इस वक्स पंजाब को क्या रायेल्टी दी जाती है ?

की कं ने माःव यः झलग झलग खनिज की झलग झलग रायेल्टी निर्धारित की जाती है। मुझे मालूम नहीं कि किस चीज के बारे में माननीय मैम्बर जानना चाहते हैं।

Shri V. P. Nayar: May I know what increase is proposed to be given in the matter of royalty on the ilmenite sands exported from Kerala; and may I further know whether in fixing the increase Government have gone into the question of the local prices for ilmenite as also its price in U.S.A.?

Shri K. D. Malaviya: As regards the specific question relating to ilmenite I would request my hon, friend to put a separate question.

Shri Sambandam: May I know the amount allotted to Madras State and how much they have realised?

Shri K. D. Malaviya: Nobody allots any royalty to the States. It all depends on how much ores are worked in that particular State, and on the quantity of that ore depends the income from royalty.

Shri Thirumal Rao: With regard to this royalty, does the State Government have its own arrangement to collect it or does the State Trading Corporation here at the Centre make the collection for the States?

Shri K. D. Malaviya: I presume the State Government does all the work in connection with the collection.

## Archaeological Finds near Bela

\*341. Shri Bibhuti Mishra: Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether it is a fact that archaeological finds have been covered recently at a place three miles away from Bela Railway Station, on the Patna-Gava Branch line:
- (b) if so, the significance of these finds?

The Minister in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes Sir.

(b) The finds relate to pre-Mauryan settlement, going back to about 1000 B.C., of a people who made red and black ware.

भी विभति मिश्र : इस स्रोज में कौन कौन सी चीजें मिली हैं?

डा० का० ला० श्रीमाली : मैं ने निवेदन किया कि लाल और कालें बर्तन मिला है।

क्यो विभति मिश्र : क्या सरकार ने इन के ऐतिहासिक काल का पता लगाया **ह** ?

डा० का० ला० श्रीमाती : मैं ने जनाव से यह कहा या कि जो चीजें मिली हैं उन से पता लगता है कि वे १००० बी० सी० के समय की हैं।

Asiatic Society, Calcutta

Shri H. N. Mukerjee: γ Shri C. K. Bhattacharyya:

Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether it is a fact that Government have received a request from the Asiatic Society, Calcutta, for repairs to its historic building and for the setting up of a department of South-East Asian studies; and
  - (b) if so, the action taken thereon?

The Minister in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

- (b) The schemes of the Society were considered by the expert Committee on Indology. On their recommendation, it was decided that grants should be paid to the Society for these projects.
- I might be permitted to add, Sir, that my colleague Dr. Das had further consultations with the Society in the matter, and the Society been asked to send its revised proposals.